HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

ORDER

No: 13.20 01 2013/24/45

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Dated: 10-11-2023

Hon'ble the Chief Justice has been pleased to constitute an 'Accessibility Committee' for High Court of J&K and Ladakh in terms of the Standard Operating Procedure on Accessible Court Documents, circulated by the e-Committee, Hon'ble Supreme Court of India. Hon'ble Mrs. Justice Sindhu Sharma shall be the Chairperson of the Committee and the other members of the Committee shall be as under:-

- i. Shri Tasleem Arief, Registrar Vigilance, High Court of J&K and Ladakh.
- ii. Ms. Seema Khajuria Shekhar, Senior Advocate.
- iii. Shri Abdul Hanan, Advocate, High Court Wing, Srinagar.
- iv. Ms. Saima Maqbool, Assistant Registrar, High Court Wing, Srinagar.
- v. Shri Sanjeet Kumar Sharma, Assistant Registrar (Computer), High Court Wing, Jammu.
- vi. Shri Waseem Haider Khan, Sr. Technical Officer, High Court Wing, Srinagar.

vii. Shri Shadab Khan, System Officer, High Court Wing, Jammu.

By Order.

(Shahzad Azeem)
Registrar General
Dated:- /o -//-2027

No:-50996-51029/RG/45

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;

2. Secretary to Hon'ble Mr. / Mrs. Justice_

.... for kind information of their Lordships.

- 3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information and necessary action.
- 4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.

5. Registrar Rules, High Court of J&K and Ladakh, Jammu.

6. Registrar Computer (I.T.), High Court of J&K and Ladakh, Jammu.

All Principal District & Sessions Judges, UTs of J&K and Ladakh. for information.

8. Shri /Smt. _____

......for information necessary action.

9. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.

10. Order Book.

Registrar General